gers during embarkation and disembarkation from their ships at Penang and Singapore;

Written Answers

- (b) whether it is a fact that sometimes it takes 10 to 12 hours for the passengers to get clearance for leaving the ships at ports; and
- (c) whether any steps have been taken to redress these grievances?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) As far as is known only one vague complaint has been received by the Corporation from Shri V. R. Vasudevan but without any specific details.

(b) and (c). Due to the enforcement of the local health regulations, delay is caused in clearance of passengers. The Indian High Commissioner's Office at Singapore has been requested to take up the matter suitably with the Malayan Health authorities.

INCLUSION OF INSURANCE COVER IN THE FARES OF AIR TRAVEL

- *32. SHRI D. V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that insurance cover has recently been included in the revised fares of air travel by the Indian Airlines Corporation and the Air India International; and
- (b) if so, what is the amount of cover per passenger?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN):
(a) and (b). With the introduction of revised fares on the services effective from 15-6-1958, the Indian Airlines Corporation propose to make exgratia payments in the event of accident to passengers, the payments being subject to the following maxima for fatal accidents:

Rs. 42,000 For passengers in the age group of 12 yrs. and above.

Rs. 21,000 .. For passengers in the age group of 3 years but below 12 years.

Rs. 4,200 .. For passengers in the age group of under three years.

No such revision of passenger fares has been effected by Air-India International Corporation, who, as operators of international services, are governed by the Indian Carriage by Air Act, 1934 in this regard.

गोदी कर्मचारियों की हड़ताल

*३३. मौलाना एम० फारूकी: क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि जून, १६५८ में गोदी कर्म-चारियों की जो स्नाम हड़ताल हुई थी, उसके कारण (१) सरकार को स्नौर (२) व्यापारियों को कितना माली नुकसान हुस्रा ?

†[Dock Workers' Strike

*33. MOULANA M. FARUQI: Will the Minister of Transport and Communications be pleased to state the financial loss suffered by (i) Government and (ii) traders, on account of the general strike of Dock Workers in June, 1958?]

परिवहन तथा संचार मंत्रालय के राज्य-मंत्री (श्री राज बहादुर) : सूचना इकट्ठी की जा रही है ग्रीर मिलते ही यथाशीघ्र सभा की मेज पर रख दी जायेगी !

†[The MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): The information is being collected and will be laid on the Table of the Sabha as soon as it is available.]

^{†[]} English translation.